

CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH, ALIAHABAD

....

Registration O.A. No. 980 of 1987

Uma Kant ...

Applicant

vs

Senior Superintendent R.M.S.

'A' Division, Allahabad ...

Respondent

Hon' Mr Justice K. Nath, V.C.

Hon' Mr K.J. Raman, A.M.

(By Hon' Mr Justice K.Nath, V.C.)

Shri K.C. Sinha counsel for the O.P. Ps. is present. None is present for the applicant.

Misc. Application No. 273 of 1990 is for disposal of this case as infructuous. The has stated that the relief claimed by the has already been granted by the responder therefore, the application may be dismissed as infructuous. Accordingly this application dismissed as infructuous.

K.J. Raman

MEMBER (A)

(sns)

April 26, 1990

Allahabad.

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VICE C.